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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/521/KER/ (IB)/2017
NAME OF THE PETITIONER(S) : DR. MOHAMMED HUZAIN K.B
NAME OF THE RESPONDENT(S) : SARGAM BUILDERS PVT LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Deepa Mariappan
for Adv. B. Shanaraj

counsel for respondents 1-5

Deepa

ORDER

No representation for the Petitioner. Counsel for the Respondents present.
Registry is directed to send notice to the Petitioner for appearance on the next
date of hearing. Put up on 04.09.2017 at 10.30 A.M.

— Sd —
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

— Sd —
(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

hv